

O.I.H

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 609

TO BE ANSWERED ON JULY 25, 2024

FUNDS FOR CIVIC AMENITIES

NO. 609. SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has allocated funds to provide civic amenities in slums and develop slums across the country during the year 2023-24;**
- (b) if so, the details thereof;**
- (c) whether the Government proposes to conduct any survey about slums in urban areas and identify the same by adopting remote sensing and geographical information systems; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): 'Land' and 'Colonisation' are State subjects. Schemes related to development of the slums including providing civic amenities are implemented by States/Union Territories (UTs). However, Central Government supplements the efforts of States/UTs to provide housing and civic amenities in urban areas including slums through various Missions, such as Pradhan Mantri Awas Yojana - Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Swachh Bharat Mission - Urban (SBM-U 2.0).

Under PMAY-U, Central Assistance is provided to States/UTs for construction of houses for all eligible families/beneficiaries in urban

areas including slum dwellers. As on 15.07.2024, a total of 118.63 lakh houses have been sanctioned based on the project proposals submitted by States/UTs under PMAY-U, out of which 114.33 lakh have been grounded and 85.04 lakh are completed/delivered to the beneficiaries. A total of ₹ 19,726.91 crore of Central Assistance has been released during 2023-24 under the scheme.

Under SBM-U, funds are released to States/UTs for construction of Community/Public Toilets (CT/PT) and Individual Household Latrines (IHHL) on need basis along with Solid Waste Management (SWM) component in urban areas including slums. A total of ₹10,617.31 crore of Central Assistance has been released under the SBM-U.

Under AMRUT Scheme, State Annual Action Plans (SAAPs) amounting to ₹77,640 crore including committed Central Assistance of ₹35,990 crore have been approved for projects in all States/UTs for the entire Mission Period. So far, Central Assistance amounting to ₹34,619 crore has been released to States/UTs for AMRUT projects for water supply, sewerage & septage management, storm water drainage, green spaces & parks and non-motorized urban transport. A total of ₹2,593.96 crore of Central Assistance has been released during 2023-24 under the scheme.

Further, AMRUT 2.0 and SBM 2.0 have been launched to make cities garbage free and water secure during the mission period. Under AMRUT 2.0, so far, State Water Action Plans (SWAP) have been approved by MoHUA for 8,205 projects worth ₹1,82,569.26 crore (including O&M) submitted by States/UTs. Under AMRUT 2.0 and SBM 2.0, ₹2,883.92 crore and ₹1,971.40 crore has been released, respectively during 2023-24.

(c) & (d): Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which, a total of 6.54 crore people were living in 1,08,227 slums across the country. At present, there is no proposal with MoHUA to conduct any survey of slum areas using Remote Sensing and Geographic Information System.